

**High Court of Judicature at Allahabad,**  
**Lucknow Bench, Lucknow.**

**SHORT TERM TENDER NOTICE**

Sealed Tenders are invited from the reputed Traders / Firms / Companies / Individuals for supply of 27 or more Voltas 2 ton 3 star DX Split Air Conditioners at High Court, Lucknow Bench, Lucknow, with AVR (160-260) 5KVA stabilizer alongwith installation.

Tender Form can be obtained from the Cash Section of the Court on all working days between 11 A.M to 2:00 P.M till 11<sup>th</sup> June, 2013 on payment of Rs.100/-. Tender Forms can also be downloaded from the official website of High Court [www.allahabadhighcourt.in](http://www.allahabadhighcourt.in). Downloaded forms be submitted alongwith a Demand Draft of Rs.100/- towards Tender document fee in favour of the Registrar, High Court, Lucknow.

Sealed Tenders shall be received in the office of the Nazarat Section on all working days till 11.06.2013 upto 2:00 P.M. and shall be opened before the Committee constituted by the undersigned on 11.06.2013 at 3:00 P.M. in the presence of the representatives of the Traders/Firms/Companies/Individuals who wish to remain present.

The Registrar, High Court, Lucknow Bench, Lucknow reserves the right to accept or reject any or all Tender(s) without assigning any reason.

**Registrar**  
High Court, Lucknow Bench,  
Lucknow.

उच्च न्यायालय, लखनऊ पीठ,  
लखनऊ।

अल्पकालिक निविदा सूचना

इस न्यायालय के प्रयोग हेतु वोल्टॉस मेक स्प्लिट एयर कंडीशनर 2 टन 3 स्टार डी0एक्स0 मय ए0वी0आर0 (160–260) 5 के0वी0ए0 स्टबलाईजर मय स्थापना हेतु मुहरबन्द निविदायें न्यायालय द्वारा निर्धारित प्रारूप पर, आमंत्रित की जाती है। निविदा फार्म न्यायालय के कैंश अनुभाग से रू0 100/– (रूपये सौ) मात्र के भुगतान पर **11:00 बजे से 02:00 बजे तक** प्राप्त किया जा सकता है। निविदा फार्म उच्च न्यायालय की वेब साइट [www.allhabadhighcourt.in](http://www.allhabadhighcourt.in) से भी डाउनलोड की जा सकती है। डाउनलोड किये गये निविदा फार्म के साथ "रजिस्ट्रार, हाई कोर्ट, लखनऊ" के नाम रू0 100/– मूल्य (निविदा फार्म शुल्क) का डिमाण्ड ड्राफ्ट संलग्न होकर न्यायालय में प्राप्त किये जायेंगे।

मुहरबन्द निविदायें इच्छुक टेडर्स / फर्मों / कम्पनियों / इन्डीविजुअल से दिनांक **11.06.2013 अपरान्ह 02:00 बजे तक** आमंत्रित की जाती है। निविदा उसी दिन **अपरान्ह 03:00 बजे** अधोहस्ताक्षरी के द्वारा गठित समिति के द्वारा विशेष कार्याधिकारी (ओ0एस0डी0) नजारत के विश्राम कक्ष में खोली जायेगी। फर्मों के इच्छुक प्रतिनिधि निविदा खुलने के समय उपस्थित रह सकते हैं। निबंधक उच्च न्यायालय, लखनऊ को यह अधिकार होगा कि वह किसी निविदाओं को बिना कारण संदर्शित किये निरस्त अथवा स्वीकार कर सकते हैं।

**निबन्धक**  
**उच्च न्यायालय, लखनऊ**

**Short Term Tender for Supply and Installation of**  
**Voltas 2 ton 3 star DX Split Air Conditioners**

1. Name of the Tenderer .....  
(In case of Firm, the name of Proprietor/Partner should also be mentioned)
  
2. Address of the Firm with Phone and Mobile Nos. ....  
.....  
.....
  
3. Name of Authorized Person with .....  
phone number (if any) .....
  
4. U.P. V.A.T. Registration No. ....  
(Please enclose photocopy of Registration)
  
5. Details of Experience of supply .....  
(May be submitted on separate sheet)
  
6. Details of Earnest Money:  

Draft No. ....  
Date .....  
Rupees .....  
Name of Bank .....

Sl. No.	Item	Rate (inclusive of all charges and taxes)
1.	Voltas 2 ton 3 star DX Split Air Conditioner	Rs.....
2.	AVR (160-260) 5 KVA Stabilizer	Rs.....
3.	Installation Charges	Rs.....
4.	Extra Copper Piping (Rates per mt., if required)	Rs.....
5.	Extra Drain Pipe (Rates per mt., if required)	Rs.....
6.	Extra Main Lead (Rates per mt., if required)	Rs.....
7.	Angle Iron Stand	Rs.....

**Date:**

**Signature of Tenderer/  
Authorized Signatory  
Seal:**

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Duly completed Tenders may be deposited with the Assistant Registrar (Nazarat) of the Court till 11.06.2013 upto 2:00 p.m and the same will be opened on the same date at 3:00 p.m before the Committee constituted by undersigned in presence of representatives of the firms, who may like to remain present. The Registrar reserves the right to accept or reject any or all Tender(s) without assigning any reason.

**Terms and Conditions of Tenders**

1. The Firm must submit its Tender in a sealed envelope.
2. The Firm must have vast experience of supply of Air Conditioners in Govt. Departments.
3. The Firm is required to submit list of previous clients/departments with tender form, where it has supplied the air conditioners.
4. Earnest Money in the shape of Bank Draft for Rs.20,000/- of a Nationalized Bank in the name of Registrar, High Court, Lucknow Bench, Lucknow, valid for a period of three Months, should be submitted along with the Tender.
5. Tender without Earnest Money shall not be considered.
6. If the Firm, whose Tender is accepted, fails to execute the agreement of supply within 15 days of the acceptance, earnest money shall stand forfeited.
7. The Firm, whose Tender is accepted, shall submit security deposit Rs.40,000/- through F.D.R pledged in favour of the Registrar, High Court, Lucknow Bench, Lucknow, within 15 days from the date of issue of Acceptance Letter, which shall be released after the expiry of warranty period.
8. The Traders / Firms / Companies / Individuals whose rates for the supply of Voltas 2 ton 3 star DX Split Air Conditioners are approved shall supply more than 27 split air conditioners, if required, at the approved rates through the financial year upto 31.03.2014.
9. Incomplete Tenders shall be liable to be rejected.
10. The decision of Accepting Authority shall be final and binding on all the parties.
11. If any recovery is proposed by the Registrar of the Court, same will be deducted from the bill.
12. The firm shall submit signed Tender Form with signed terms and conditions of Tender.
13. Rates should be quoted inclusive of all charges and taxes. Nothing extra shall be paid.
14. The Registrar reserves the right to accept or reject any or all tenders without assigning any reason.
15. All disputes shall be subject to jurisdiction of District Court, Lucknow.
16. The Earnest Money of the rejected Tenders shall be refunded after obtaining stamped receipt as per Part- IV Rule 2 (11) Stock Purchase Rule.

**Registrar**  
High Court, Lucknow Bench,  
Lucknow.